

COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 338 OF 2019 &
IA NOS. 1761 & 1760 OF 2019

Dated : 30th September, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

GVK Power (Goindwal Sahib) Ltd. Appellant(s)
Versus
Punjab State Electricity Regulatory Commission & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Sajan Poovayya, Sr. Adv.

Counsel for the Respondent(s) : Mr. Sakesh Kumar
Ms. Gitanjali N.Sharma for R-1

ORDER

Adjourned. Meanwhile, learned counsel for the Respondents to file objections/reply, if any, on or before 21.10.2019 after serving advance copy to the other side.

List the matter on **21.10.2019**.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

kt/mkj